

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr.M.P. No. 238 of 2014

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.
Through: Video Conferencing

05/25.06.2020: Mr. Ashok Kumar Yadav, learned counsel, submits that since he has been appointed as Government Counsel, he is not in a position to appear on behalf of the petitioner(s). He prays for sometime so that the brief can be assigned to another lawyer.

Prayer is allowed.

List this case after two weeks.

Anu/

(ANANDA SEN, J.)